## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

61

C.P. No. 377/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES:

M/s. Ansari Brothers Infra Pvt. Ltd.

V/s.

ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

61 Virin Abrocale

Shrimali

18/10/12-17

ORDER CP 377/252/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 16.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)